THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

(b) No, Sir.

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(c) Necessary enquiries are being made.

#### SOUTH INDIANS ASKED TO QUIT WEST BENGAL

### 193. SHRI A. D. MANI: SHRI R. K. BHUWALKA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether leaflets have been distributed io Calcutta asking South Indians to quit West Bengal within three weeks, failing which other methods to force them to leave would be resorted to:
- (b) if so, whether any advice has been tendered by the Home Ministry o the Govern-ment of West Bengal regarding the protection of linguistic minorities in the State; and
- (c) whether any report has been submitted by the Commissioner Linguistic Minorities on the subject?

THE MINISTER FOR HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Reports to this effect have come to ths notice of Government.

- (b) Facts are being ascertained from the Government of West Bengal.
  - (c) No, Sir.

#### STRIKE IN PURNNAPARRI LIMESTONE QUARRY

194. SHRI BANKA BEHARY DAS: Will Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether a strike is going on since September 19, last in the Purnnaparri Limestone Quarry under Hindustan Steel Limited in Sundargarh District of Orissa;
- (b) if so, what are the reasons of this strike; and

(c) what steps have been taken by Government to resolve the dispute and operate the mine?

to Questions

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) and (b) There is no strike at the Purnnaparri Limestone Quarry but some retrenched workers of a contractor-Messrs N. S. Corporation are demanding employment by the Hindustan Steel Limited directly.

(c) The dispute was not considered fit for reference to adjudication as the contractor had complied with the statutory requirements. The union has filed a petition before the Labour Court for determination of wages. The matter is pending in the Court.

# दिल्ली के विद्यार्थी स्कूलों में प्रवेश प्राप्त करने में ग्रसमर्थ

195. श्री राम सहाय : क्या शिक्षा मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या सरकार का ध्यान दिनांक 28 अप्रैल, 1967 के टाइम्स ग्राफ डिण्ड्या के पृष्ठ 3, कालम 3 में प्रकाशित इस समाचार की ग्रोर दिलाया गया है कि दिल्लीमें 6 से 11 वर्ष तक की ग्रायु के 56,000 ऐसे लड़के लड़कियां हैं जो स्कूलों में प्रवेश पाने में असमर्थ
- (ख) यदि हां, तो सरकार क्या प्रयत्न कर रही है ताकि उन बच्चों को प्रवेश मिल सके ?

#### DELHI STUDENTS UNABLE TO GET ADMISSION IN SCHOOLS

- 195. SHRI RAM SAHAI: WUI the Minister of EDUCATION be pleased to
- (a) whether attention of Government has been drawn to the news
  - f 11 English translation.

published at column 3, page 3 of the Times of India, dated the 28th April 1967, that there are 56,000 boys and girls in Delhi in the age group of 6 to 11 who are unable to get admission in schools; and

(b) if so, what efforts are being made by Government to ensure admission for these children?]

शिजा मंत्रालय में राज्य मंत्री (श्री भागवत झा भाजाद) : (क) बनाए गए समाचार-पत्न के 28 ग्रंपीन 1967 市 दिल्ली संस्करण में यह विशेष समाचार नहीं छवा है। फिर मी प्राथमिक स्कूल मे दाखिला चाहने वाले और दिल्ली में रहने वाले 6-11 ग्राय-वर्ग के किसी भी दच्चे को दाखिल करने से इंकार नहीं किया जाएगा।

## (छ) प्रक्त नहीं उठता ।

fITHE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The issue dated 28th April 1967 of the Delhi Edition of the Newspaper mentioned does not carry this particular news-item. However, no child of the age group of 6-11 years residing in Delhi and seeking admission in a primary school will be refused admission.

(b) Ouestion does not arise.]

## दिल्ली टेलीफोन ऐक्सचेंज

196. श्री राम सहाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि क्या सरकार टेलिकोन एक्सचेंज ग्रापरेटरीं को एग्रर-होस्टसों की तरह प्रशिक्षण देने की कोई व्यवस्था करने का विचार रखती है ?

## DELHI TELEPHONE EXCHANGE

196. SHRI RAM SAHAI: Will the Minister of COMMUNICATIONS be pleased to state whether Government propose to make arrangements to Impart training to the Telephone

Exchange operators on the same line on which training is given to the air hostesses?]

to Questions

संसद-कायं तथा संचार विभाग में राज्य मंत्री (श्री द्याई० के० गजराल) टेलीफोन बाप-ंटरों का काम एयर होस्टसों के काम से बिल्कुल भिन्त है, इसलिए टेलीफीन श्रापरेटरों को आवश्यक रूप से दूसरे ढंग का प्रशिक्षण दिया जाता है। टेलंग्फीन आपरेटरी को इस समय उनकी नियमित के पहले दो महीने का प्रशिक्षण किया जाता है और इस श्रवधि के दौरान उन्हें विभिन्न प्रकार के टेलीफोन बोडों के प्रचालन ग्रोप टेलीफोन परियात का निष्टान करने संबंधी विभिन्न नियम-चिनियमों का प्रशिक्षण दिया जाता है। प्रशिक्षण की घवधि के एक महीने बढ़ा देन का प्रस्ताव है।

fITHE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COMMU-NICATIONS (SHRI I. K. GUJRAL): The functions of the telephone operators are quite different from those of the air hostesses and as such, the training of Telephone operators has, necessarily, to be on different lines. The telephone operators' are presently given a training for a period of two •months before they are appointed and during this period, they are trained in the operation of different types of telephone boards and various rules and regulations regarding handling of telephone traffic. It is proposed to extend the training period by one month more.]

#### SCRAPPING OF THE THREE LANGUAGE **FORMULA**

- 197. SHRI RAM CHANDER: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the M.Ps. Committee on education has